

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE that in continuation to this Registry's Circular F.No.4/Judl./2021 dated 16.03.2021 and notice dated 24.03.2021 deputing senior officers of the Registry as Vacation Officers, now **Mr. Ravindra Kumar Rakheja, Additional Registrar**, [Address: R-9, West Patel Nagar, New Delhi- 110008, Mobile No. 7838900365] is deputed **as Vacation Officer for the month of April - 2021 (w.e.f. 16.04.2021)** instead of **Mr. Anil Kumar Sharma, Additional Registrar**, [Address: E-7A, DDA Flats Munirka, New Delhi - 110067, Mobile No. 9868186878].

Sd/-

(Anil L. Pansare)
Registrar (J-I)
16.04.2021

Copy to:

All concerned

The Secretary Supreme Court Bar Association, New Delhi

The Secretary Supreme Court Advocates on Record Association Association, New Delhi.

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE that in continuation to this Registry's Circular F.No.4/Judl./2021 dated 16.03.2021 deputing senior officers of the Registry as Vacation Officers, now **Mr. Anil Kumar Sharma, Additional Registrar**, [Address: E-7A, DDA Flats Munirka, New Delhi – 110067, Mobile No.9868186878 is deputed as **Vacation Officer for the month of April – 2021** instead of **Ms. Renuka Sundriyal, Deputy Registrar**, [Address: Type V, Tower 16, C-4, Kidwai Nagar East, New Delhi. Mobile No.9958146476. Phone No. 011 – 23112092 (O).

sd/-

(Anil L. Pansare)
Registrar (J-I)
24.03.2021

Copy to:

All concerned

The Secretary Supreme Court Bar Association, New Delhi

The Secretary Supreme Court Advocates on Record Association Association, New Delhi.

SUPREME COURT OF INDIA

F.No.4/Judl./2021
New Delhi, Dated:16.03.2021

CIRCULAR

It is hereby notified that any advocate seeking relief in urgent matters, either on court holidays or after court hours, shall first approach a senior officer of the Registry specially deputed for the said purpose, i.e. the Vacation Officer, who after screening the papers, shall seek directions from the Competent Authority and thereafter inform the advocate concerned about the directions.

For the abovesaid purpose the following Officers, whose residential addresses and Telephone Nos. are given below, are hereby deputed for the months shown against each:

Sl. No.	Officer on duty	Period	Address	Tel Nos.
1.	Ms. Renuka Sundriyal, Deputy Registrar	April, 2021	Type V, Tower 16, C-4, Kidwai Nagar East, New Delhi	23112092 (O) 9958146476(M)
2.	Mr. Narender Kumar Goel, Deputy Registrar	May, 2021	14-A Shyam Nagar, Street No.- 1, Near New Govindpura, Delhi - 110051	23114042 (O) 22414206 (R) 9868996564 (M)
3.	Mr. Ajay Kumar Jain, Deputy Registrar	June, 2021	152, Laxmi Bai Nagar, New Delhi - 110023	23794949(O) 9810263541(M)

sd/-
(Sanjeev S. Kalgaonkar)
Secretary General

Copy to :
All concerned
The Secretary, Supreme Court Bar Association, New Delhi.
The Secretary Supreme Court Advocates on Record Association, New Delhi.